NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/65/2016

NAME OF THE PETITIONER(S)

: J. Sivakumar & Another

NAME OF THE RESPONDENT(S)

: M/s Navrang Shipping Private Limited & 2 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. K.K. M. PRANTHAM for Respondenss 2. M.R. VINERANANTHAM for petition

ORDER

Representative Counsel for the Applicant present. Counsel for Respondent present. The representative Counsel for the Applicant is directed to make available his Senior before this Bench on the next date of hearing for the purpose of arguments in CA/1/2013 and CA/1/2014, failing which an appropriate order will be passed on merits. Put up on 23.02.2018 at 10.30 AM.

-54-

(CH.MOHD SHARIEF TARIO) MEMBER (JUDICIAL)